

THE HIGH COURT OF MANIPUR AT IMPHAL
MANTRIPUKHRI : MANIPUR

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 9th October, 2019

No. HCM/E-36/2016-Estt./

Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed/authorized firms for supply of 25(twentyfive) nos. of Desktop Computer to this Registry. The quotation papers shall be received by this Registry upto **11.00 a.m. of the 19th October, 2019** and the sealed quotation papers shall be opened on the same day at 2.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GST etc.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10.00 a.m. to 3.00 p.m. upto 15th October, 2019.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 9th October, 2019

Endt. No. HCM/E-36/2016-Estt./ **21575-79**

Copy to :

1. The Joint Registrar (Judl. & Bench) / CPC, High Court of Manipur for uploading the same in the official website of this Registry.
2. The Editor i) The Huiyen Lanpao (Manipuri)
 ii) The Sangai Express (English)
 - For publication of the above notice in the newspaper within 6cms X 2 cols for two days and submit the bill in triplicate copies for early payment.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR